

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2269
ANSWERED ON:29.08.2007
NEW MODEL CONCESSION AGREEMENT
Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has approved the New Model Concession Agreement (MCA) for highway projects;
- (b) if so, the details in this regard and if not, the reasons therefor; and
- (c) the measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

- (a) The new Model Concession Agreement (MCA) for Public Private Partnership has been approved by Committee on Infrastructure (CoI).
- (b) In the new MCA, certain provisions like capacity augmentation based on the traffic, partial traffic risk sharing, provision for distribution of grant/receipt of premium, out-put based technical requirements, obligation of National Highways Authority of India (NHAI) for pre-construction activities, revision of concession period on variation of traffic growth etc., have been introduced.
- (c) NHAI is adopting new Model Concession Agreement for implementation of future projects on Build, Operate and Transfer (Toll) mode of funding after getting approval from the Public Private Partnership Appraisal Committee (PPPAC).